

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 11**

**IA 1693/2024 (NEW IA) IN C.P. (IB)/3641(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **AMOD STAMPINGS PVT. LTD. VS TRANS FAB  
POWER INDIA PVT. LTD**

Section 9 of the IBC & Rule 11 of NCLT, 2016

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**ORDER**

**IA 1693/2024**

Ld. Counsel for the Applicant informs that one matter is pending before the Hon'ble NCLAT and has bearing on this application. Accordingly, this application be post for hearing thereafter. List this matter on Board on **13.05.2024**

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh